

REVISED

ITEM NO.6

COURT NO.11

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. 3/2016 in Writ Petition(s) (Civil) No(s). 521/2002

P. RAMAKRISHNAM RAJU

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(for appropriate direction and office report)

Date : 19/09/2016 This application was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE N.V. RAMANA

For Petitioner(s) Ms. Promila,Adv.

For Respondent(s) Mr. Tushar Mehta, ASG
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Mr. Wasim Quadri, Adv.
Mr. Abhijit Sengupta,Adv.Mr. Abhishth Kumar,Adv.
Ms. Archana Singh, Adv.Mr. Anil Shrivastav,Adv.
Mr. Rituraj Biswas, Adv.

Mr. Anip Sachthey,Adv.

Mr. Aniruddha P. Mayee,Adv.
Charudatta Mahindrakar, Adv.
Mr. A. Selvin Raja, Adv.

Mr. Aruneshwar Gupta,Adv.

Mr. P.P. Rao, Sr. Adv.
Mr. Ashok K. Mahajan,Adv.

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Mr. Avijit Bhattacharjee,Adv.

Mr. B. Balaji, Adv.

Mr. C. D. Singh, Adv.

Mr. Dharmendra Kumar Sinha, Adv.

Mr. D. S. Mahra, Adv.

Mr. T.N. Rama Rao, Adv.

Mr. Hitesh Kumar Sharma, Adv.

T. Veera Reddy, Adv.

Mr. G. N. Reddy, Adv.

Mr. Gopal Singh, Adv.

Mr. Rituraj Biswas, Adv.

Ms. Varsha Poddar, Adv.

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Mr. G. Prakash, Adv.

Mr. Jishnu M.L. Adv.

Ms. Priyanka Prakash, Adv.

Ms. Beena Prakash, Adv.

Mr. Manu Srinath, Adv.

Jishnu M.C., Adv.

Mr. Kamal Mohan Gupta, Adv.

Mr. Milind Kumar, Adv.

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Mr. P. Parmeswaran, Adv.

Mr. P. V. Yogeswaran, Adv.

Mr. Rajiv Nanda, Adv.

Mr. Ranjan Mukherjee, Adv.

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Mr. T. Harish Kumar, Adv.

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Mr. V. N. Raghupathy, Adv.

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Mr. Yusuf Khan, Adv.
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Ms. Anuradha Arputham, Adv.
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Ms. Hemantika Wahi, Adv.

Ms. Kamini Jaiswal, Adv.

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Mr. Ankit Raj, Adv.
Ms. Ruchi Kohli, Adv.

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Ms. Pragati Neekhara, Adv.

Mr. Soumitra G. Chaudhuri, Adv.
Mr. Parijat Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request, list on 23.09.2016.

No further adjournment shall be granted.

(Ashwani Thakur)
COURT MASTER

(Tapan Kr. Chakraborty)
COURT MASTER

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